HIGH COURT OF DELHI, NEW DELHI

No. 29 /Rules/DHC

Dated: 09/09/2010

PRACTICE DIRECTION

Hon'ble the Chief Justice has been pleased to issue following practice directions:

In addition to the other modes of service, the Registry shall also send processes to the party(s) concerned at the E-mail address of the concerned party(s) wherever such E-mail address is provided.

BY ORDER

(RAKESH KAPOOR)

Registrar General

Endst. No. 26678 - 707 /Rules/DHC

09/09/2010 Dated:

Copy forwarded for information to:-

- Secretary (Law & Justice), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
- 2. The District Judge-I & Sessions Judge, Tis Hazari, Delhi.
- The District Judge-VI-cum-ASJ I/C, Karkardooma Courts, Delhi. The District Judge-IX-cum-ASJ I/C, Dwarka Courts, Delhi. 3.
- The District Judge-V-cum-ASJ I/C, Patiala House, New Delhi.
- The District Judge-VIII-cum-ASJ I/C, Rohini Courts, Delhi.

- The District Judge-III-cum-ASJ I/C, Tis Hazari, Delhi.
 The District Judge-IV-cum-ASJ I/C, Patiala House, New Delhi.
 The District Judge-VII-cum-ASJ I/C, Karkardooma Courts, Delhi.
- 10. The District Judge-II-cum-ASJ I/C, Tis Hazari, Delhi.
- The Secretary, Bar Council of India, Delhi.
- 12. The Secretary, Bar Council of Delhi, Delhi,
- The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi. 13.
- 14. The President/Secretary, Delhi HighCourt Bar Association, Delhi High Court, New Delhi.
- The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/Rohini 15. Courts/Dwarka Courts
- 16 The Secretary, Supreme Court Legal Aid & Advice Committee.
- The Member Secretary, Delhi Legal Services Authority, Patiala House Courts, New Delhi. 17.
- 18. The Secretary, High Court Legal Aid & Advice Committee.
- 19 The Secretary, District Court Legal Aid & Advice Committee, Tis Hazari, Delhi.
- 20. Chairman, District Court Website Committee for uploading the Notifications on the website of Delhi District Court.
- 21. Librarian, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts
- P.A. to Registrar General/P.A. to Registrar (Admn.)/P A to Registrar (Protocol)/ P.A. to Registrar (Vig.)/P.A. to Registrar (Genl.-Admn.)/P A to Registrar(Original) /P.A. to Registrar (Appll.), Delhi High Court, New Delhi 23
- Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 24. All Joint Registrars/Deputy Registrars/Assistant Registrars, Delhi High Court.
- 25. Joint Registrar (Computers) for uploading the Notifications on the website of this Court.
- Private Secretaries to Honble Judges for kind perusal of His Lordships. 26. 27. Librarian, Delhi High Court.
- 28. Administrative Officers (Judicial)/Court Masters, Delhi High Court.
- 29. Guard File.
- Notice Board.

ASSISTANT REGISTRAR (Rules)